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COURT NO. : 1
01/07/2020
O.A./260/252/2020

ORDER SH

ITEM NO:11
FOR APPLICANTS(S) Adv. : Mr. C. P. Saha
FOR RESPONDENTS(S) Adv.: Mr. B. Swain

KRISHNA KUI
-V/S-
D/O POST

Notes of The Registry	Ord
	<p> Heard Ld. Counse Swain, Ld. Counse the respondents. as respondents' (future. </p> <p> The applicant is aq evaluation of his a </p>